

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


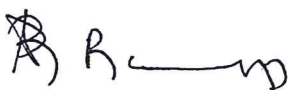

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/50/2017  
NAME OF THE PETITIONER(S) : S.RAJESWARI & 2 ORS  
NAME OF THE RESPONDENT(S) : CITY THEATRES PVT LTD & 9 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Archana	Petitioners	
2)	AR. RAMANATHAN	Counsel for R2 to R4	
3)	A. Kevin Thomas King and Patridge	Counsel for R6	

**ORDER**

Counsel for petitioner present. Counsels representing R2 to R4 and R7 are present. Counsel for R7 prayed for time to file counter. Time is enlarged at request with a direction to file counter and furnish copy of the same to the other side before the next date of hearing. Counsel for R2 to R4 undertakes to file vakalat and counter on behalf of R8 to R10. Put up on 15.02.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc